

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2424

ANSWERED ON:30.07.2002

POLICE SYSTEM

PRABHA RAU;SUSHIL KUMAR SAMBHAJIRAO SHINDE;VILAS BABURAO MUTTEMWAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Balakrishna Committee had inter alia recommended as far back as in 1989 `the commissioner of police system had not been working to the satisfaction of the public and that there were complaints of abuse of powers and harassment of public and the abolishing of system might improve the image of the police;

(b) if so, whether the Government considered the recommendations made by the committee in this regard; and

(c) if so, the decision taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a): The Balakrishnan Committee on `Reorganisation of Delhi Set-up` recommended, inter-alia, abolition of Police Commissioner System in Delhi or, in the alternative, restriction on the powers conferred on the police to only those areas that are needed for discharging their main responsibilities of maintaining public order in Delhi.

(b) & (c): Yes, Sir. It was, however, not considered the opportune time to change the Police Commissioner System in Delhi.